

Genl. Br.

D/O

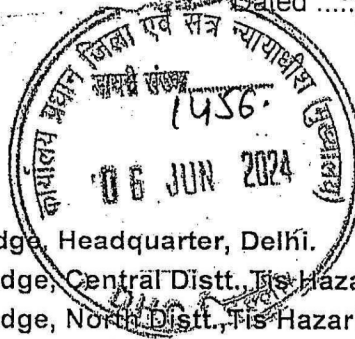
HIGH COURT OF DELHI AT NEW DELHI

No. 40403 /Cr.

Dated 5/6/24

From

The Registrar General,
Delhi High Court,
New Delhi.



1. The Ld. Principal District & Session Judge, Headquarter, Delhi.
2. The Ld. Principal District & Session Judge, Central Distt., Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Session Judge, North Distt., Tis Hazari Courts, Delhi.
4. The Ld. Principal District & Session Judge, West Distt., Tis Hazari Courts, Delhi.
5. The Ld. Principal District & Session Judge, New Delhi., Patiala House Courts, Delhi.
6. The Ld. Principal District & Session Judge, East Distt., KKD Courts, Delhi.
7. The Ld. Principal District & Session Judge, North- East Distt., KKD Courts, Delhi.
8. The Ld. Principal District & Session Judge, Shahdara Distt., KKD Courts, Delhi.
9. The Ld. Principal District & Session Judge, North-West Distt., Rohini Courts, Delhi.
10. The Ld. Principal District & Session Judge, Outer Distt. Rohini Courts, Delhi.
11. The Ld. Principal District & Session Judge, South-West Distt., Dwarka Courts, Delhi.
12. The Ld. Principal District & Session Judge, South-Distt., Saket Courts, Delhi.
13. The Ld. Principal District & Session Judge, South- East Distt., Saket Courts, Delhi.
14. The Ld. Principal District & Sessions, RADC, New Delhi.
15. The Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act), (CBI), Rouse Avenue District Court (RADC), New Delhi/ Or Successors Courts.
16. The Ld. Special Judge, (PC Act), CBI-16, RADC, New Delhi/ Or Successors Courts.
17. The Ld. Special Judge, (PC Act), CBI-05, RADC, New Delhi/ Or Successors Courts.
18. The Director (Academics), Judicial Academy, Sector 14, Dwarka, New Delhi-110078.

CRL.M.C. 4014/2024 & CRL.M.A. 15285/2024

DIRECTORATE OF ENFORCEMENT

.....Petitioner/s

V/s

JAY S. MITTAL

.....Respondent/s

Petition U/s. 482 of the Code of Cr.P.C., 1973 filed by the directorate of enforcement seeking quashing of order dated 01.05.2024 in the Misc. DJ ASJ/150/2024 titled as 'Ajay S. Mittal Directorate of Enforcement' passed by the Court of Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act), (CBI), Rouse Avenue District Court (RADC), New Delhi whereby ECIR No. 63/DLZO-II/2019 (including bail application of the respondent), has been withdrawn from the Court of Ld. Special Judge, (PC Act), CBI-16, RADC, New Delhi and is assigned to the Court of Ld. Special Judge, (PC Act), CBI-05, RADC, New Delhi.

Sir/Madam

I am directed to forward herewith for immediate compliance/necessary action a copy of judgment/order dated 28.05.2024 passed in the above case by Hon'ble Ms. Justice Swarana Kanta Sharma, of this Court.

Other necessary directions are contained in the enclosed copy of order.

Yours faithfully,

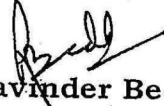
Asstt Registrar (Crl)
For Registrar General

Encl : Copy of order dated : 28.05.2024
and Memo Parties.

CIRCULAR

In compliance of the directions of the Ld. Principal District & Sessions Judge (HQs), Delhi, a copy of letter no. 40403/Crl. dated 05.06.2024 **alongwith the copy of Judgment/Order dated 28.05.2024 passed by Hon'ble Ms. Justice Swarana Kanta Sharma in Crl.M.C. 4014/2024 & Crl.M.A. 15285/2024, titled "Directorate of Enforcement Vs. Ajay S. Mittal"** received from Hon'ble High Court of Delhi, New Delhi has been uploaded on the official website i.e. delhidistrictcourts.nic.in.

Therefore, it is requested to kindly peruse the abovesaid judgment from the official website for kind information & necessary compliance of the said Judgment.


(Ravinder Bedi)

Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi


No. 37088 - 37208 /Genl.(C)/HCS/THC/2024

Dated, Delhi the

07 JUN 2024

Copy to :-

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acd)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. Dealing Assistant for uploading the same on Centralized Website through LAYERS.


Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi